

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3721**

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

INQUIRY AGAINST NGO

3721 SHRI NARANBHAI J. RATHWA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has received complaints against "The Other Media" an NGO for misusing of funds for organizing protests and demonstrations around Vedanta's Sterlite Copper Plant in Thoothikudi in Tamil Nadu;

(b) if so, the details thereof and status of the cases against the NGO;

(c) the details of funds received and used by the NGO and violations noticed under the Foreign Contribution Regulation Act (FCRA), 2010; and

(d) whether Government would consider banning this NGO for Anti-National activity and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Some representations/complaints alleging violation of the provision(s) of the Foreign Contribution (Regulation) Act, 2010 (FCRA, 2010) by the association "The Other Media, New Delhi" have been received in this Ministry. Inputs of field agency have also been received. In such cases, a Standard Questionnaire is issued to the association seeking detailed information and the same is examined in terms of provisions of

the FCRA, 2010 and rules made thereunder. Accordingly, Standard Questionnaire was issued to the association and reply has been received. In case violations of provisions of the FCRA, 2010 are found, the certificate of FCRA registration of the association may be cancelled under section 14 of the Act.

During the last three financial years i.e. from 2019-20 to 2021-22, foreign contribution of Rs. 3.54 crore was received and Rs. 2.79 crore was utilized by the association.
